

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.Nos.111122/22, 111123/22 in Petition(s) for Special Leave to Appeal (Crl.) No(s).6250/2022

RAM VINOD SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-08-2023 These IAs were mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Ms. Veera Kaul Singh, AOR

For Respondent(s) Mrs. Pragya Baghel, AOR(Mentioned by)

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 28.08.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(RAM SUBHAG SINGH)
COURT MASTER